

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 29th November, 2024

NO.HC.VII-348(Pl.I)/2012/11386/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of Assam to attend a **"One Day Refresher Programme on Temporary Injunction/Interlocutory Order and Issues & Challenges in Speedy Disposal of Execution Proceeding"** scheduled to be held on **07-12-2024** from **10:00 A.M. to 4:30 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name	Designation and place of posting
1.	Smti Fariha Faridi	Civil Judge (Jr. Div.), Hojai
2.	Shri Anurup Bordoloi	Civil Judge (Jr. Div.) No. 1, Kamrup (M), Guwahati
3.	Smti Prateeksha Mohan	Civil Judge (Jr. Div.) No.1, Dhubri
4.	Smti Begum Nazira Ahmed	Civil Judge (Jr. Div.), Baksa, Mushalpur
5.	Smti Sujata Kurmi	Civil Judge (Jr. Div.) No.1, Cachar, Silchar
6.	Shri Raj Sekhar Duara	Civil Judge (Jr. Div.)-cum- Judicial Magistrate 1 st Class, Bokakhat
7.	Smti Dristisikha Baruah	Civil Judge (Jr. Div.) -cum Judicial Magistrate, 1 st Class, Gossaigaon
8.	Smti Rituparna Sarmah	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Bijni
9.	Smti Zohra Yasmin	Civil Judge (Jr. Div.) No.1, Morigaon
10.	Shri Abhishek Mitra	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Charaideo
11.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
12.	Smti Tintina Devi Hazarika	Civil Judge (Jr. Div.) No.1, Golaghat
13.	Smti Chitrani Goswami	Civil Judge (Jr. Div.) No.1, Sivasagar
14.	Shri Sailen Buragohain	Civil Judge (Jr. Div.) No.2, Kamrup(M), Guwahati
15.	Smti Karabi Das	Civil Judge (Jr. Div.), Chirang, Kajalgaon

16.	Dr. Jayashri Das	Civil Judge (Jr. Div.) No.1, Lakhimpur
17.	Smti Rineesha Goswami	Civil Judge (Jr. Div.) No.1, Barpeta
18.	Shri Priyank Khataniar	Civil Judge (Jr. Div.) No.1, Nagaon
19.	Smti Elizabeth Hazarika	Civil Judge (Jr. Div.) No.1, Goalpara
20.	Smti Taslima Firdosa	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Biswanath
21.	Smti Jilmil Begum	Civil Judge (Jr. Div.) No.2, Golaghat
22.	Smti Dikshya Rani Dutta	Civil Judge (Jr. Div.) No.3, Kamrup(M), Guwahati
23.	Smti Junamoni Kalita	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Koliabar
24.	Smti Sikha Barman	Civil Judge (Jr. Div.) No. 2, Cachar, Silchar
25.	Shri Dip Jyoti Bez	Civil Judge (Jr. Div.) No.2, Dhubri
26.	Smti Smriti Rekha Bhuyan	Civil Judge (Jr. Div.), Udalguri
27.	Smti Bhawana Kakati	Civil Judge (Jr. Div.), No.4, Kamrup (M), Guwahati
28.	Dr.Nabanita Kalita	Civil Judge (Jr. Div.)-cum Judicial Magistrate, 1 st Class, Sarupathar
29.	Smti Meghali Saikia	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Gohpur
30.	Smti Ranjumoni Pegu	Civil Judge (Jr. Div.) No.1, Karimganj
31.	Smti Jyoshlobi Dutta	Civil Judge (Jr. Div.) No.2, Goalpara
32.	Smti Tahmina Laskar	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Naharkatia
33.	Shri Sahidulla Ahmed	Civil Judge (Jr. Div.) No.1, Hailakandi
34.	Smti Mayurakshi Roy Medhi	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Nazira
35.	Smti Jaya Sharma	Civil Judge (Jr. Div.) No.1, Dibrugarh
36.	Shri Dipjyoti Hazarika	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong
37.	Smti Priyanka Purkayastha	Civil Judge (Jr. Div.) No.2, Lakhimpur, North Lakhimpur
38.	Smti Mridusmita Sarkar	Civil Judge (Jr. Div.), No. 2, Sivasagar
39.	Shri Rupam Saikia	Civil Judge (Jr. Div.) No. 1, Darrang, Mangaldoi

40.	Smti Tulika Deka	Civil Judge (Jr. Div.) No.2, Hailakandi
41.	Shri Muzakkir Ahmed	Civil Judge (Jr. Div.) No.2, Karimganj
42.	Smti Pragyashree Chetia	Civil Judge (Jr. Div.) No.2, Jorhat
43.	Smti Sharmina Khatun Barbhuiya	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Titabar
44.	Smti Darshana Nath	Civil Judge (Jr. Div.) No.3, Karimganj
45.	Smti Dimpee Talukdar	Civil Judge (Jr. Div.) No.1, Sonitpur, Tezpur
46.	Shri Prasurjya Pran Phukon	Civil Judge (Jr. Div.) No.2, Sonitpur, Tezpur
47.	Smti Alisha Akhtar	Civil Judge (Jr. Div.), Rangia, Kamrup
48.	Smti Deepsikha Das	Civil Judge (Jr. Div.) No. 2, Morigaon
49.	Shri Dhiren Pegu	Civil Judge (Jr. Div.) , Bongaigaon
50.	Smti Manashi Mandal	Civil Judge (Jr. Div.) No.1, Tinsukia
51.	Smti Lipika Roy	Civil Judge (Jr. Div.) No.2, Nagaon
52.	Smti Bebika Kuli	Civil Judge (Jr. Div.)-cum-Judicial Magistrate, 1 st Class, Lakhipur, Cachar
53.	Dr.Salma Begum Laskar	Civil Judge (Jr. Div.) No.2, Dibrugarh
54.	Shri Nitesh Sharma	Civil Judge (Jr. Div.) No.1, Nalbari
55.	Smti Moazzida Begum	Civil Judge (Jr. Div.)- cum-Judicial Magistrate, 1 st Class, Abhayapuri
56.	Smti Nidhi Agarwal	Civil Judge (Jr. Div.) No.2, Tinsukia
57.	Smti Nilakshi Bhattacharya	Civil Judge (Jr. Div.) No.1, Kokrajhar
58.	Shri Sanjay Karmakar	Civil Judge (Jr. Div.)- cum-Judicial Magistrate, 1 st Class, Margherita
59.	Smti Reeti Goswami	Civil Judge (Jr. Div.) No.3, Dhubri
60.	Shri Gitartha Kumar	Civil Judge (Jr. Div.)-cum-Judicial Magistrate,1 st Class, Bilasipara, Dhubri
61.	Smti Margaret Thomas Deka	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Tihu
62.	Smti Dipshikha Pathak	Civil Judge (Jr. Div.) No.5, Cachar, Silchar
63.	Shri Manash Pratim Bhuyan	Civil Judge (Jr. Div.) Bilasipara
64.	Shri Dharendra Newar	Civil Judge (Jr. Div.)-cum Judicial Magistrate, 1 st Class, South Salmara, Hatsingimari
65.	Smti Chayanika Hazarika	Civil Judge (Jr. Div.)-cum Judicial Magistrate, 1 st Class, Bajali

66.	Smti Mayurakshi Bordoloi	Civil Judge (Jr. Div.) No. 2, Nalbari
67.	Smti Pallavi Joshi	Civil Judge (Jr. Div.) No.1, Dhemaji
68.	Smti Bristi Rekha Mahanta	Civil Judge (Jr. Div.) No. 2, Barpeta
69.	Smti Khushboo Damani	Civil Judge (Jr. Div.) No. 1-cum-Judicial Magistrate, 1 st Class, Karbi Anglong, Diphu
70.	Shri Aditya Vikram Das	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Dima Hasao, Haflong
71.	Smti Hema Prava Deouri	Civil Judge (Jr. Div.) No.3, Cachar, Silchar
72.	Smti Monisha Das	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Dhakuakhana
73.	Smti Queensmita Saikia	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Jonai
74.	Shri Monojyoti Mili	Civil Judge (Jr. Div.) No.4, Cachar, Silchar
75.	Shri Deepseng Shyam	Civil Judge (Jr. Div.), No.2, Darrang, Mangaldoi

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

NO.HC.VII-348(Pt.I)/2012/11387/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct all the Civil Judges (Jr. Div.) of Nagaland, Mizoram & Arunachal Pradesh to join a ***"One Day Refresher Programme on Temporary Injunction/Interlocutory Order and Issues and Challenges in Speedy Disposal of Execution Proceeding"*** scheduled to be held on **07-12-2024** from **10:00 A.M. to 4:30 P.M.** through **virtual mode**.

The link for joining the training programme is:

<https://bit.ly/40Zi9UQ>

The **General Instructions for Training (online mode)** for participation is enclosed along with the Notification.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC. VII-348(Pt.I)/2012/11388/A Dated: 29-11-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he/she will be entitled T.A. & D.A. as admissible under the Rules].

6. The Registrar [Admin./Vigilance/Esstt.(i/c)], Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.

(He is requested to inform all the concerned Judicial Officers of his State to join the training programme through virtual mode accordingly).

9. The District and Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

(He/She is requested to inform all the concerned Judicial Officers under his/her control about this notification).

10. The Chief Judicial Magistrate,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo /
Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao /
Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup
/ Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon
/ Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-
Mankachar / West Karbi Anglong.

(He/She is requested to inform all the concerned Judicial Officers under his/her control about this notification) .

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

12. The nominated Judicial Officers from Assam.

- a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **04-12-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

- c. **The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.**

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.

15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


29-11-2024
REGISTRAR (JUDICIAL)



JUDICIAL ACADEMY, ASSAM

General Instructions for Training (Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
 2. Participants are to * join the training by disclosing their full name via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
 3. Participants are requested to report online through joining Link, at least 10 minutes before the scheduled time of Video Conference and maintain punctuality.
 4. Participants are to keep their video ON, continuously throughout & till the conclusion of the training.
 5. All the Participants are to follow the Video Conference Protocols like: -
 - a. Keep themselves muted until & unless they are allowed by the presenter to unmute themselves.
 - b. At the end of the deliberation of the Resource Person, participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.
 - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
 6. Participants are to wear formal attire (befitting an officer) while attending the training.
 7. Participants are to check the official website of Judicial Academy, Assam for updates.
 8. Joining Guide (Steps below are to be followed):
 - > Click on the given link or type the given link on the browser.
 - > A new tab with a pop-up will open
 - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
 - OR**
 - Cancel the pop-up and click on 'Continue on this browser'.
 - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - suggestion.jaa@gmail.com

Mobile: - 8723028535 / 8133998881

* Note:- The same is essential for preparation, maintenance and submission of accurate report.